

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.412**  
**IB/234/ND/2024**

**IN THE MATTER OF:**

Gogia Leasing Limited	...	Applicant
Versus		
Sunanda Polymers LLP	...	Respondent

**Under Section 7 Of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 11.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mohit Nandwani, Adv.  
For the Respondent : Mr. Suraj Sharma, PCS

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel for the Financial Creditor is present through video-conferencing. Learned Company Secretary on behalf of the respondent is present and has submitted that reply has been filed. The same is available on e-portal of this Adjudicating Authority. Let this matter be posted to 29.07.2024 for arguments.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**